HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay Bench at Aurangabad** that on **Friday, 9th February 2024 :**

I

The Division Bench comprising of the **Hon'ble The Chief Justice** and the **Hon'ble Shri. Justice Arun R. Pedneker** will take up matters pertaining to Division Bench as per the board to be notified separately.

II

The urgent mentioning and placing of matters pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice Arun R. Pedneker,** if any, will be before the Single Bench presided over by the **Hon'ble Shri. Justice S. G. Mehare.**

High Court, Appellate Side, Bombay.	)	By Order
	)	Sd/-
	)	(H. M. Bhosale)
Date : 7th February 2024	)	Registrar (Judl-I)